

## THE HIGH COURT OF KERALA

Kochi : 682 031  
Dated : 19.07.2019PROCEEDINGS

High Court Establishment – Smt. Akhila C, Personal Assistant (Grade II) to Judge, High Court – resignation from the High Court Service – accepted - orders issued.

Read: Submission dated 15-07-2019 from the person concerned.

Order No. A6-47682/2019

Smt. Akhila C (PEN 843612), Personal Assistant (Grade II) to Judge, High Court, as per submission read above, has tendered resignation from the High Court Service in order to join the post of LD Typist in Thiruvananthapuram District. She has relinquished all her rights including lien in the High Court Service consequent on her resignation.

The resignation tendered by Smt. Akhila C, Personal Assistant (Grade II) to Judge, High Court, is accepted and she is relieved of her duties in the High Court Service with effect from **19.07.2019 A.N.**

(By Order)

  
K. Haripal  
Registrar General

To

The person concerned (**to be acknowledged on the O/C**)  
The Private Secretary to the Chief Justice, High Court.  
The Deputy Registrar in charge of Chief Justice's Secretariat,  
High Court.  
The Section Officer, CJ's Secretariat, High Court.  
The Confidential Assistants to the Registrars and Additional Registrar  
(General Administration), High Court.  
The 'G' (Accounts – II & III) Sections, High Court.  
The IT Section, High Court (for publishing in the High Court Website)  
The A1 & A4 Seats, High Court.  
The Administrative Records Section, High Court (2 Copies).  
The File / Stock File.